

Company: Sol Infotech Pvt. Ltd. **Website:** www.courtkutchehry.com

Printed For:

Date: 15/12/2025

(2024) 03 TP CK 0051

Tripura High Court- Agartala

Case No: Regular Second Appeal No. 10 Of 2024

Chitta Chakraborty APPELLANT

Vs

Namita Chakraborty & Ors.

RESPONDENT

Date of Decision: March 27, 2024 **Hon'ble Judges:** S.D. Purkayastha, J

Bench: Single Bench

Advocate: D. Deb, K. C. Bhattacharjee, S.M. Chakraborty, A. Pal

Judgement

S.D Purkayastha, J

Caveat petition has been filed by the respondents No.1,2 & 3 in connection of this appeal and Mr. S.M. Chakraborty, learned senior counsel assisted by Ms. A. Pal, learned counsel have entered appearance for them.

Mr. Chakraborty, learned senior counsel submits that he has not yet received the copy of the memo of appeal and another date may be fixed so that he can participate in the hearing on admission of the matter.

Mr. D. Deb, learned counsel appearing for the appellant has supplied the copy of memo of appeal along with a set of documents and copy of petition for stay to Mr. Chakraborty, learned senior counsel.

List this matter on 10.04.2024 for admission hearing.